

(Development and Regulation) Bill where mining in tribal areas would be restricted to State-owned enterprises, co-operative societies and Government controlled joint ventures;

(b) if so, whether expertise, latest technology, adequate financial resources, etc. would be available with such bodies to undertake complete mining activities; and

(c) whether private sector would also be considered for mining operations for healthy competition?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): (a) No, Sir. The National Mineral Policy, 2008 States that mining activities will be so undertaken that special care is paid to protect the interest of host and indigenous (tribal) population through developing models of stakeholder interest based on international best practice.

(b) Does not arise in view of (a) above.

(c) Yes, Sir. The mining sector was liberalised with the enunciation of the National Mineral Policy-1993, which allowed private sector investment in mining. There is no change in this policy approach in the current National Mineral Policy enunciated in 2008. The National Mineral Policy 2008 is available on website of Ministry of Mines (<http://www.mines.gov.in>).

#### **Scholarships to minority community in Rajasthan**

†401. SHRI ASHK ALI TAK: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of students of minority communities awarded scholarships in Rajasthan during 2012-13; and

(b) the number of students awarded scholarships for pre-matric, post-matric and higher education during that period?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) The numbers of students of minority communities awarded scholarships in Rajasthan during 2012-13; and the number of students awarded scholarships for Pre-matric, Post-matric and higher education during that period is given in the Statement.

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†Original notice of the question was received in Hindi.

**Statement**

*Community-wise details of scholarships awarded under various Scholarship Schemes for students belonging to the notified minority communities in Rajasthan during the year 2012-13*

Sl. No.	Scholarship Scheme	Muslim	Christian	Sikh	Buddhist	Total
1.	Pre-matric Scholarship	174141	285	25428	31	199885
2.	Post-matric Scholarship	19062	144	3949	12	23167
3.	Merit-cum-means based Scholarship	2150	30	336	3	2519
TOTAL:		195353	459	29713	46	225571

No Scholarship was availed by the student belonging to Parsi Community during the period.

**Complaints received by NCM**

402. SHRI PIYUSH GOYAL: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the number of complaints received by the National Commission for Minorities (NCM) has increased over the years;

(b) if so, the details thereof including the number of complaints received during the last three years and the current year along with the reasons therefor, community-wise;

(c) the number of such cases which have been addressed during the said period, year-wise; and

(d) the measures taken/being taken by Government to redress the grievances of minorities?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

(b) As per information received from NCM, details of the community-wise complaint cases received during the last three years and the current year have been grouped and are shown in the Table below:—

Year	Muslim	Christians	Sikhs	Buddhists	Parsis	Others	Total
1	2	3	4	5	6	7	8
2010-11	1635	225	215	70	9	224	2378